

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3982
ANSWERED ON:18.02.2014
COAL BLOCK ALLOCATION IN GREEN BELTS
Khairi Shri Chandrakant Bhaurao

Will the Minister of COAL be pleased to state:

- (a) whether the coal blocks situated in the green belts where basic infrastructure like roads and rail connectivity are lacking, have been allotted to the private companies;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps being taken by the Government to improve the necessary infrastructure for development of these coal blocks?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (c) Coal blocks are identified on the basis of natural geological formation which could have been situated in the forest area also, lacking basic infrastructure like roads and rail connectivity. The responsibility of development of the allocated coal block and required infrastructure as well as obtaining all necessary statutory clearances, including environment and forest clearances, from the respective authorities entirely rests with the allocatee company.